

(b) whether Union Government propose to develop some tourist resorts in the State during the same period; and

(c) if so, the details thereof?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND TOURISM (SHRI  
H.K.L. BHAGAT) : (a) The Central  
Department of Tourism in consultation  
with the Government of Maharashtra has  
identified 17 places of tourist importance  
which will be developed in a phased  
manner with the combined resources of  
State, Centre and private sector.

(b) and (c) The Central Department  
of Tourism sanctions central assistance  
for individual projects forwarded by the  
State Governments based on the merits of  
such projects and availability of funds. An  
amount of Rs. 5.12 lakhs has been  
sanctioned for floodlighting of Bibi-Ka-  
Maqbara at Aurangabad in December,  
1985.

#### Decline in production of silk

5291. SHRI MADAN PANDEY :  
Will the Minister of TEXTILES be pleased  
to state :

(a) whether it is a fact that the head  
office of the Central Silk Board was  
transferred to Bangalore on the request of  
Government of Karnataka;

(b) whether the production of tussler  
silk has declined despite the scope for  
development of sericulture in Northern  
and Eastern regions and the inter-state  
development project undertaken; and

(c) the steps being taken by the  
Central Silk Board in this regard?

THE MINISTER OF STATE OF  
THE MINISTRY OF TEXTILES (SHRI  
KHURSHID ALAM KHAN) : (a) Yes,  
Sir.

(b) and (c) No, Sir, in fact, the  
production of tussler silk has increased  
from the level of 2.57 lakh kg. during  
1981-82 to 4.44 lakh kg. during 1984-85.  
In order to step up the production of  
tussler silk, Central Silk Board (CSB) has

established a full fledged Central Sericul-  
ture Research & Training Institute at  
Ranchi to tackle the problems of tussler  
Culture and to provide research and  
development support to the rearers. This  
Institute has a network of 19 Basic Seed  
Multiplication and Training Centres, 3  
Regional Tussler Research Stations and 11  
Extension Centres located in various  
States. Further, seven Oak Tussler Grain-  
ages have also been functioning under  
Central Silk Board in North Eastern  
Region to consolidate production of oak  
tussler.

Acceptance of draft, pay orders and  
cheques issued by nationalised banks  
by Delhi Custom House Treasury

5292. SHRI MANVENDRA SINGH:  
Will the Minister of FINANCE be pleased  
to refer to the reply given to part (a) of  
Unstarred Question No. 2931 on 6 Decem-  
ber, 1985 regarding acceptance of customs  
duty by draft issued by scheduled bank  
and state :

(a) the reasons why Delhi Custom  
House Treasury does not accept drafts,  
pay orders and cheques issued by the  
nationalised banks;

(b) the reasons why Custom House  
Treasury has not been opened at Central  
Warehousing Corporation, New Delhi to  
facilitate the trade with above referred  
facility of acceptance of demand draft and  
pay orders etc; and

(c) the revenue collected year-wise by  
the State Bank of India on account of  
customs duty at the Central Warehousing  
Corporation, New Delhi during the last  
two years, year-wise details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY) : (a) The  
Delhi Custom House Treasury is accepting  
drafts; pay orders and cheques issued by  
nationalised banks for payment of  
Customs duty.

(b) Under the departmentalisation of  
accounts scheme, the assesseees are required  
to deposit the duty in Delhi in the Reserve  
Bank of India, State Bank of India, and